

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3886/2019

[Arising out of impugned final judgment and order dated 23-07-2018 in SBCMA No. 982/2018 passed by the High Court of Judicature for Rajasthan at Jaipur]

MEERA BAI & ORS.

Petitioner(s)

VERSUS

ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. & ANR.Respondent(s)

Date : 30-04-2025 This petition was called on for pronouncement of Judgment today.

For Petitioner(s) : Mr. H. D. Thanvi, Adv.
Mr. Nikhil Kumar Singh, Adv.
Mr. Rishi Matoliya, AOR

For Respondent(s) : Mr. Sandeep Jha, Adv.
Mr. Ram Ekbal Roy, Adv.
Mr. Sanjay Kumar Singh, Adv.
Ms. Kumudini Priyadarshini, Adv.
Mr. Binay Kumar Das, AOR

Hon'ble Mr. Justice K. Vinod Chandran pronounced the non-reportable Judgment of the Bench comprising Hon'ble Mr. Justice Sudhanshu Dhulia and His Lordship.

Leave granted.

The appeal is allowed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR

(Signed non-reportable Judgment is placed on the file)